

**From**

**Superintendent of Police,  
Yamuna Nagar.**

**To**

**The National Green Tribunal,  
Principal Bench,  
New Delhi.**

No. 5713

Dated 29-01-24

**Sub.:-**

**Original Application No. 446/2022 in case titled  
Balwinder Kumar Vs. State of Haryana and another  
fixed for 31-01-2024.**

Sir,

Please find enclosed here with the status report as  
desired by this Hon'ble Bench on the dated fixed i.e.  
**31-01-2024.**

  
**Ganga Ram Punia, IPS,  
Superintendent of Police,  
Yamuna Nagar, Haryana**

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 446 / 2022

**IN THE MATTER OF:**

Balwinder Kumar

*.....Applicant*

**Versus**

State of Haryana

*....Respondents*

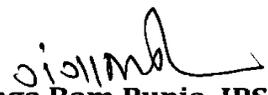
**INDEX**

Sr. No.	Particulars	Date	Page No.
1-	Reply by way of affidavit of <b>Ganga Ram Punia, IPS, Superintendent of Police, Yamuna Nagar, Haryana</b> on behalf of respondent No. 6	29-01-2024	1-2

Deponent

Place:- Yamuna Nagar

Date:- 29-01-2024

  
**Ganga Ram Punia, IPS,  
Superintendent of Police,  
Yamuna Nagar, Haryana**

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH,  
NEW DELHI**

**Original Application No. 446/2022**

**In the matter of:-**

Balwinder Kumar

Applicant.....

Versus

State of Haryana & others

Respondent.....

**REPLY OF GANGA RAM PUNIA, IPS BY WAY OF  
AFFIDAVIT ON BEHALF OF RESPONDENT NO. 6**

**Most Respectfully Showeth:-**

I, the above named deponent do hereby solemnly affirm and declare as under:-

1. That the present case came up for hearing before this Hon'ble Bench on 08-11-2023, the operative part of the order is hereby reproduced as under:  
"Respondent No. 3 and 6 are directed to file status report in tabular format with all relevant details regarding FIRs registered and criminal cases/complaints filed in respect of cases of illegal mining, cutting of trees and operation of stone crushers over the land in question within two months by email at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF."
2. That the deponent has gone through the contents of the original application and order dated 08-11-2023 passed by this Hon'ble Bench and after going through the directions passed by this Hon'ble Bench submits the detail of the cases relating to Mining in tabular form as desired by this Hon'ble Bench.

Sr. NO.	FIR NO.	Dated	u/s	STATUS
1.	46	14.04.2017	379 IPC 21.4(1) Mining Act	Untraced



2.	73	24.05.2017	379 IPC 21.4(1) Mining Act	Cancelled
3.	80	06.06.2017	379 IPC 21.4(1) Mining Act	Acquitted
4.	125	15.08.2017	21.4(1) Mining Act	Acquitted
5.	126	15.08.2017	21.4(1) Mining Act	Untraced
6.	130	20.08.2017	21.4(1) Mining Act	Under Trial
7.	136	24.08.2017	21.4(1) Mining Act	Under Trial
8.	180	11.10.2017	21.4(1) Mining Act	Under Trial
9.	181	12.10.2017	21.4(1) Mining Act	Under Trial
10.	15	17.02.2018	21.4(1) Mining Act	Under Trial
11.	19	26.02.2018	379 IPC 21.4(1) Mining Act	Under Trial
12.	88	29.05.2018	379 IPC 21.4(1) Mining Act	Untraced
13.	89	29.05.2018	379 IPC 21.4(1) Mining Act	Cancelled
14.	90	30.05.2018	379 IPC 21.4(1) Mining Act	Under Trial
15.	102	08.06.2018	379 IPC 21.4(1) Mining Act	Under Trial
16.	121	15-07-2018	379 IPC 21.4(1) Mining Act	Cancelled
17.	166	20-09-2018	379 IPC 21.4(1) Mining Act	Cancelled
18.	180	22.10.2018	379 IPC 21.4(1) Mining Act	Cancelled
19.	184	25-10-2018	379 IPC 21.4(1) Mining Act	Cancelled
20.	25	23-02-2019	379 IPC 21.4(1) Mining Act	Cancelled
21.	105	16-08-2019	186,353,379 IPC21.4(1) Mining Act	Cancelled
22.	162	25-11-2019	186,379 IPC 21.4(1) Mining Act	Under Trial

3. That besides, registration of above said criminal cases, several check post and Naka in the mining zone and at important point have been established.
4. That the Police is acting as per Law and further undertakes to do the needful as per Law. In this regard, help of gram panchayats and other local bodies and respectable persons of the area is also being take to curb the illegal mining.

Status report is submitted for the kind perusal of this Hon'ble Bench.

  
**Ganga Ram Punia, IPS**  
**Superintendent of Police,**  
**Yamuna Nagar.**